

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Madras, for the year 1995-96.

[Placed in the Library. See No. LT-1105/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 1995-96.

[Placed in the Library. See No. LT-1106/96]

Annual Report and Review by the Government of the working of Rehabilitation Plantations Ltd. Punalur for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under Sub-section (1) of Section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur for the year 1995-96.
- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT-1107/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1995-96.

[Placed in the Library. See No. LT-1108/96]

12.01 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Companies (Amendment) Bill, 1996 which has been passed by the Rajya Sabha at its sitting held on the 16th December, 1996."

12.01½ hrs.

THE COMPANIES (AMENDMENT) BILL

- As passed by Rajya Sabha

SECRETARY GENERAL : Sir, I lay on the Table the Companies (Amendment) Bill, 1996 as passed by Rajya Sabha on the 16th December, 1996.

12.02 hrs.

ESTIMATES COMMITTEE

First and Second Reports

[English]

SHRI RUPCHAND PAL (Hooghly) : Sir, I beg to present the following Reports (Hindi and English versions) of Estimates Committee :

- (1) First Report on action taken by Government on the recommendations contained in the Fifty-fourth Report of the Estimates Committee (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs) -Raising of Monetary Limit of 'Works' shown in the Works Annexure appended to Detailed Demands for Grants.
- (2) Second Report on action taken by Government on the recommendations contained in the Fifty-fifth Report of the Estimates Committee (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs Budget Division)-Allocation of a separate Budget Head to the Defence Estates Organisation in the Civil Estimates under the Ministry of Defence.